

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 120

421/2020, 29/2021  
In  
CP(IB) No. 630/Chd/HP/2019  
(Admitted)

**IN THE MATTER OF:**

Ashish Dhillon

...Petitioner

Vs

Ram Hari Cars Pvt. Ltd.

...Respondent

**Under Section:** 9, IBC 2016, 33(2), 60(5)

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 28.08.2024.

16.07.2024

Pooja

Sd/-  
Court Officer